GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS DEPARTMENT OF TELECOMMUNICATIONS

LOK SABHA UNSTARRED QUESTION NO. 2514 TO BE ANSWERED ON 16^{TH} MARCH, 2022

5G TRIALS IN INDIA

2514. DR. VISHNU PRASAD M.K.:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the details of 5G trials in India and the present status thereof;
- (b) the name of the companies authorised to provide 5G services in the country as of now;
- (c) whether the Government has conducted any study into the effects of 5G on aeronautical interference; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR COMMUNICATIONS (SHRI DEVUSINH CHAUHAN)

- (a) & (b) Based on the applications submitted by the Telecom Service Providers (TSPs), the Department of Telecommunications (DoT) has granted permission to M/s Bharti Airtel Ltd., M/s Reliance Jio Infocomm Ltd., M/s Vodafone Idea Ltd. and M/s Mahanagar Telephone Nigam Limited for conducting 5G Technology trials.
- (c) & (d) The frequency band opened for International Mobile Telecommunications (IMT), including 5G Technology, in India have enough guard band to ensure that there is no aeronautical interference. Therefore, the question of conducting study does not arise.
